

**Representation from Fertilizer Association of India**

503. SHRI BHARATSINH PRABHATSINH PARMAR:

SHRI PARSHOTTAM KHODABHAI RUPALA:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government has received any representation from the Fertilizer Association of India to consider in urea production cost for marketing margin of natural gas;

(b) the action taken by Government in this regard and by when this issue would be resolved; and

(c) how much losses have been incurred by PSUs and Cooperative Fertilizer Producers of Gujarat till date due to non-consideration of marketing margin of natural gas?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) Yes, Sir.

(b) Department of Fertilizers has recommended the same to Ministry of Petroleum and Natural Gas for decision. The decision of Ministry of Petroleum and Natural Gas is awaited.

(c) The amount of marketing margin incurred by urea producing units and not reimbursed, in the State of Gujarat, is as under:—

(Rs. in crore)

2009-10	22.05
2010-11	23.07

**Multinational drug companies**

†504. SHRI MOTILAL VORA:

SHRI SATYAVRAT CHATURVEDI:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the number of pharmaceutical companies set up in the country by multinational companies and the amount incurred thereon during the last five years;

(b) the number of indigenous pharmaceutical companies acquired by multinational companies during the same period;

(c) the extent to which prices of medicines had been hiked after acquisition of indigenous pharmaceutical companies and the justification for such price-hike;

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†Original notice of the question was received in Hindi.